

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2019

ORDER NO. 263 of 2019

Hon'ble President is pleased to modify the roster order no. 79 of 2019 for CESTAT, Chennai for the period **27/1/2020 to 31/1/2020** as follows:-

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. Anil G. Shakkarwar, Hon'ble Member (Technical)	From 27/1/2020 to 31/1/2020	Customs, Excise and Service Tax Division Bench matters.
Sh. P. Dinesha, Hon'ble Member (J)	From 27/1/2020 to 31/1/2020	Single Member Matters.

Note:

1. In the absence of Ms. Sulekha Beevi, Hon'ble Member (J), Sh. P. Dinesha, Hon'ble Member (J) will be the part of the DB during the given period.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2019

ORDER NO. 264 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 59/2019 for CESTAT, Hyderabad for the period from **20.1.2020 to 24.1.2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Dr. D. M. Misra, Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	From 20.1.2020 to 24.1.2020	Customs, Excise and Service Tax Division Bench matters

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2019

ORDER NO. 266 of 2019

Hon'ble President is pleased to modify the roster order no. 81 of 2019 for CESTAT, Bangalore for the period from **13/1/2020 to 24/1/2020** as follows.

COURT	PERIOD	WORK ASSIGNED
Sh. S. S. Garg, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar, Hon'ble Member (Technical)	From 13/1/2020 to 24/1/2020	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.


Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2019

ORDER NO. 267 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 78/2019 for **CESTAT, Kolkata** for the period from **27.1.2020 to 31.1.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. P.K. Choudhary, Hon'ble Member (J) and Sh. P. V. Subba Rao, Hon'ble Member (T)	From 27.1.2020 to 31.1.2020	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order



(Bineesh Kumar K.S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.12.2019

ORDER NO. 269 of 2019

Hon'ble President is pleased to partially modify the roster order no. 201 of 2019 for CESTAT, Mumbai constituting Bench as follows:

1. On 16.12.2019 at 2:30 p.m. Sh. S. K. Mohanty, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member (T) will hear the following ROM:

C/M.A./86146/2019 in C/86950/2016

2. On 17.12.2019 at 2:30 p.m. Sh. S. K. Mohanty, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member (T) will hear the following ROM:

C/ROM/85496/2019 in C/763/2011

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar